NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No.41/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

| Name of the Company Under Section | | Mohammad Abid Hussain & Anr-Versus-Madina Builtech Pvt.Ltd. & Ors. | | |
|--------------------------------------|------------|--|------------------------|------------------------|
| | | 241/242 | | |
| SI. No. | Representa | nation of Authorized ative (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| 1. | PATITA PAO | 3 AN BISINUAL, MAN | 1 chr | Al |

1. Shamak Mitra 2. Soumable Grose) For Petitions J. Soumile Kunder ORDER

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2/1/201)

ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

List the matter on 27/11/2017.

Interim order passed earlier shall remain effective till next date of hearing.

A (Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)